

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO. 76/2008

Sub: Petition for revival of dormant inter-regional links of 220 kV Ujjain-Kota and Ujjain-Modak transmission lines.

Date of hearing : 22.7.2008

Petitioner : Western Regional Load Despatch Centre, Mumbai

Respondents : State Load Despatch Centre, Jabalpur
Madhya Pradesh Power Transmission Co. Ltd. Jabalpur
State Load Despatch Centre, Jaipur
Rajasthan Rajya Vidyut Prasaran Nigam Limited, Jaipur

Performa respondents: Northern Regional Load Despatch Centre, New Delhi
Western Regional Power Committee, Mumbai
Northern Regional Power Committee, New Delhi

Coram : Dr. Pramod Deo, Chairperson
Shri Bhanu Bhushan, Member, and
Shri R.Krishnamoorthy, Member

Parties present : Shri N.Mittal, WRLDC
Shri S.K.Soonee, NRLDC
Shri S.R.Narasimhan, NRLDC

This petition has been filed for revival of inter-regional links of 220 kV Ujjain-Kota and Ujjain-Modak transmission lines, said to be dormant at present. The petitioner has prayed to issue necessary directions to the concerned authorities for utilization the national assets for deriving benefits such as increased transfer capability, increased reliability and reduced transmission losses in the grid operation.

2. The Commission heard Shri S.K. Soonee, ED as the representative of the petitioner. He requested the Commission to admit the petition under clause (c) of sub-section (1) of Section 79 of the Electricity Act, 2003.

3. The petition was admitted. The petitioner was directed to serve by 31.7.2008 copy of the petition on the respondents, who may file their reply by 22.8.2008 with advance copy to the petitioner. The petitioner may file its rejoinder latest by 12.9.2008.

4. The petition will be listed on 23.9.2008 for further directions.

Sd/-
K.S.Dhingra
Chief (Legal)